

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:343  
ANSWERED ON:28.07.2009  
FACILITIES TO FREEDOM FIGHTERS  
Chakravarty Smt. Bijoya; Jagannath Dr. M.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government provides any facilities to the freedom fighters in the country apart from pension;
- (b) if so, the details thereof;
- (c) whether the freedom fighters are paid differential rates of pension in the States;
- (d) if so, the details thereof, State-wise;
- (e) whether the Government proposes to bring uniformity in the rates of freedom fighter pensions; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO. 343 FOR 28.7.2009 REGARDING FACILITIES TO FREEDOM FIGHTERS.

(a) & (b): Apart from pension paid to freedom fighters eligible under Swatantrata Sainik Samman Pension Scheme, 1980, the following facilities are also provided:

# Free railway pass (1st Class/AC Sleeper) for freedom fighter and widow, along with a companion, for life;

# Free medical facilities in all Central Government hospitals and in hospitals run by Public Sector Undertakings (PSUs) under the control of the Bureau of Public Enterprises. C.G.H.S facilities have also been extended to freedom fighters and their dependents;

# Telephone connection without installation charges on payment of only half the rental subject to feasibility;

# General Pool residential accommodation (within the overall 5% discretionary quota) to freedom fighters in Delhi. Widow/widower of the freedom fighter is also permitted to retain the accommodation for a period of six months after the death of the freedom fighter; and

# Accommodation in the Freedom Fighters' Home set up at New Delhi for freedom fighters who have no one to look after them.

In addition to the above facilities, ex- Andaman freedom fighters are also entitled to the following facilities:

# Free voyage facility for freedom fighter and widow to visit Andaman & Nicobar Islands once a year along with a companion; and

# Free air travel facility for freedom fighter to visit Andaman & Nicobar Islands once a year along with a companion.

(c) & (d): The rates of State pension for freedom fighters vary from State to State. The details are not centrally maintained.

(e): No, Madam.

(f): Does not arise in view of the reply to (e) above.